

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1598/57233-255/F.1(3)/Gaz/19 Dated 17.07.2019, the following Judicial Officers are hereby authorized to act as Officer In-charge of the Branches (Central) as mentioned against their names, with immediate effect:-

S.No	Name of Officer	Name of Branch (Central) /Work assigned	Link Officer
1	Sh. Sanjeev Kumar-I Addl. District Judge (Central)	Recruitment Cell	Sh. Laxmi Kant Gaur Addl. District Judge (Central)
		Protocol Cell	
2	Sh. Laxmi Kant Gaur Addl. District Judge (Central)	All kinds of leave of DHJS & DJS (Central)	Sh. Sanjeev Kumar-I Addl. District Judge (Central)

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
(GIRISH KATHPALIA) 06.8.19

District & Sessions Judge (HQs)

Delhi *Q*

No. 1749/61061-078 /F.1(3)/Gaz/19

Dated 6 AUG 2019

Subject:- Authorization of Officer In-charge

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Officer In-charges, Admin. Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The Sr.AO(J)/AO(J), Administration Branch (I,II&III), Judicial Branch, Protocol Cell, Recruitment Cell, General Branch (Central) Facilitation Branch, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)

Delhi *Q*